depositors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) No, Sir. Banks are generally deducting income-tax on interest on fixed deposits as required by section 194A of I.T. Act.

(b) and (c) In view of (a) above, the question does not arise.

Schemes to Prevent Misuse of Water

- †t*33. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether it is a fact that availability of water in the country has been declining during the last few years;
- (b) if so, whether Government have formulated any scheme to prevent the misuse of water; and
 - (c) if so, what are the details thereof?

THE MINISTER OF WATER RESOURCES (DR. CP. THAKUR): (a) to (c) The average annual availability of water in the country remains more or less fixed on an average. However the per capita availability of water is decreasing due to increase in population. For efficient and judicious use of available water resources the various schemes like Command Area Development Programme, Water Resources Consolidation Projects, Participatory Irrigation Management, Conjunctive use of ground and surface water, promoting use of drip and sprinkler irrigation and promoting water conservation through Mass Awareness Programme have been taken up.

[†]Original notice of the question received in Hindi.